

Name of the Corporate Debtor: COS BOARD INDUSTRIES LIMITED; Date of Commencement of CIRP: 24-01-2020; List of Creditors as on: 10-12-2020

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	781971303	1	781971303	78.10	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	1	16237330	1	0		0	0	16237330	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0			NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	135	25427810	135	13944556	1.39	0	11483254	0	Annexure 5
6	Operational creditors (Employees)	20	4831155	20	3472254	0.35	0	1358901	0	Annexure 6
7	Operational creditors (Government Dues)	3	138894373	3	119857807	11.97	0	0	19036566	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	29	92725201	26	82047284	8.19	0	774252	9831288	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
Total		189	1060087172	186	1001293204	100.00	0	13616407	45105184	